

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2430
ANSWERED ON:30.07.2002
INCLUSION OF BULK DRUGS IN DRUG PRICE CONTROL ORDER
IQBAL AHMED SARADGI

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

e:

- (a) whether the Union Government have challenged the recent Bombay High Court judgement in the Supreme Court on excluding seven bulk drugs and their formulations from price control.
- (b) if so, whether the Bombay High Court ordered exclusion of these drugs from the Drugs Price Control Order, 1995 in September, 2001 ;
- (c) if so, order of Supreme Court on this issue ; and
- (d) the time by which the Union Government plan to include these seven bulk drugs in the Drugs Price Control Order ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS(SHRI TAPAN SIKDAR)

(a) to (d) : In its Order dated the 31st August, 2001, the Bombay High Court has held, inter-alia, that seven bulk drugs, viz., Ciprofloxacin, Doxycycline, Glipizide, Salbutamol, Theophylline, Norfloxacin, Cloxacillindo not fall within the purview of Drugs (Prices Control) Order, 1995. Against this order, the Department of Chemicals & Petrochemicals has filed a Special Leave Petition (SLP) in the Supreme Court of India. The Supreme Court of India has admitted the SLP. xxxxxxxx